

pal Executive and principal Academic authorities of the University respectively, have been meeting regularly. However, the University Court has not met since August 1987. The Vice-Chancellor is the principal Executive and Academic officer of the University and has been exercising general supervision and control over the affairs of the University, which is functioning normally.

Assistance for Panikolli-Keonjhar-Rajamunda-Rourkela Road in Orissa

7341. SHRI HARIHAR SOREN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Orissa have submitted a proposal to the Union Government for widening and strengthening of Panikolli-Keonjhar-Rajamunda-Rourkela road for approval and assistance;

(b) if so, whether the proposal has been approved; and

(c) if so, the amount sanctioned therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c). Yes, Sir. The Government of Orissa have mooted a proposal for improvement of this road under Asian Development Bank Financing. The bank has been projected to Asian Development Bank.

Sharing of Expenditure on Girls' Education

7342. SHRI HUSSAIN DALWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Union Government have undertaken to meet the entire financial burden of Girls education upto secondary level;

(b) whether Girls hostels run for primary and secondary education are run at the cost of Government; and

(c) if so, the financial burden shared by State Governments in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Education upto class VIII for girls is already free in most of the Government, aided and local body schools. The President of India in his address to the Joint Session of the Parliament on 17th January, 1985, had announced that girls' education upto class XII will be made free throughout the country. Accordingly, the Government of India had formulated a scheme of "Reimbursement of tuition fee charged from girls at secondary/senior secondary stage of education." Under this scheme, the reimbursement, is being made to States/UTs for making education free for girls in classes IX-XII. However, the Government of India has not taken over the entire financial responsibility for girls education upto higher education level.

(b) and (c). A Centrally Sponsored Scheme for construction of Hostels for girls is being implemented by the Ministry of Welfare for SC/ST and the expenditure is being shared by the Centre and the State Governments on 50 : 50 basis while assistance to UT Administrations is provided on 100% basis.

Ship Breaking Industry

7343. SHRI HUSSAIN DALWAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether ship breaking industry can cater to the demand of Iron and Steel Industry if permitted to buy foreign ships for scrapping in open market;